

SCHEDULE

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(Section 4)

1. The Industrial Employment (Standing Orders) Act, 1946 (Central Act 20 of 1946).
2. The Industrial Disputes Act, 1947 (Central Act 14 of 1947), as amended by the Industrial Disputes (Rajasthan Amendment) Act, 1958 (Rajasthan Act 34 of 1958).
3. The Minimum Wages Act, 1948 (Central Act 11 of 1948).
4. The Rajasthan Shops and Commercial Establishments Act, 1958 (Rajasthan Act 31 of 1958).